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Title: Introduction of the Free and Compulsory Education for Disabled and Needy Children Bill, 2015.

SHRI GOPAL SHETTY (MUMBAI NORTH): Sir, I beg to move for leave to introduce a Bill to provide for free and compulsory education from primary to intermediate level to disabled and needy children and for matters connected therewith.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill to provide for free and compulsory education from primary to intermediate level to disabled and needy children and for matters connected therewith."

*The motion was adopted.*

SHRI GOPAL SHETTY : Sir, I introduce the Bill.

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